

Government of India  
Ministry of Finance  
Department of Financial Services

LOK SABHA  
Unstarred Question No. 2181  
To be answered on May 6, 2016/Vaisakha 16, 1938 (Saka)  
**Performance of NABARD**

2181. SHRI B.S. YEDIYURAPPA:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has reviewed the performance of National Bank for Agriculture and Rural Development (NABARD);
- (b) if so, the details and the outcome thereof;
- (c) the number of projects sanctioned and approved by NABARD during the last year and the current year in the country, State-wise including Karnataka;
- (d) the details of difficulties, if any, faced in implementation of the said projects, State-wise; and
- (e) the remedial measures taken/ proposed to be taken in this regard?

Answer

The Minister of State in the Ministry of Finance  
(Shri Jayant Sinha)

(a) & (b): Every year, National Bank for Agriculture & Rural Development (NABARD) forwards to the Central Government a copy of Audited Annual Accounts along with a copy of Auditor's Report and two copies of Annual Report of the Board of Directors on the working of NABARD during the year, for laying the same before each House of Parliament, in terms of Section 48(5) of NABARD Act, 1981. The performance of NABARD is also periodically reviewed in its Board meetings wherein three Directors of Central Government of the rank of Secretary/Additional Secretary are present. Besides, periodic review of flow of agriculture credit is done by the Government and a number of review meetings are held at appropriate level to discuss the various aspects of NABARD's functioning as well as to review the progress of NABARD's various programmes and schemes. Due to close coordination between Government and NABARD, the flow of agriculture credit in the country has been on the constant rise. The interventions of NABARD under Rural Infrastructure Development Fund (RIDF) and Self Help Group-Bank Linkage Programme, besides its other initiatives in development of rural farm and off-farm sectors, have positively impacted the lives of rural population.

(c): The State-wise details of projects sanctioned by NABARD, including Karnataka, under RIDF, Food Processing Fund (FPF) and Warehouse Infrastructure Fund (WIF) are given in Annex. I, II & III respectively.

(d) & (e): NABARD has reported that in implementation of RIDF projects the challenges faced relate to delay in obtaining necessary clearances from forest authorities, railway authorities, land acquisition, tendering process etc. Similarly, for execution of projects under FPF and WIF, the common difficulties relate to delay in according administration approval by the State-Governments, obtaining State Government guarantee & title of land for mortgage etc. NABARD has further reported that issues impeding implementation of projects are periodically discussed in the High Power Committee (HPC) meeting, chaired by the Chief Secretary of the concerned State Government. In addition, need based meetings are also held with the senior officials of the concerned State Government Department/Corporation to resolve the bottlenecks.

Annex.III referred to in reply to part (c) of USQ No. 2181 for 6.5.2016

**STATE-WISE SANCTIONS UNDER WAREHOUSE INFRASTRUCTURE FUND (WIF)  
DURING 2014-15**

(Rs.crore)

<b>Sr. No.</b>	<b>State</b>	<b>No. of projects</b>	<b>Loan sanctioned</b>
1	Andhra Pradesh	76	342.00
2	Assam	2	47.16
3	Bihar	164	794.15
4	Chattisgarh	0	0.00
5	Gujarat	753	312.51
6	Haryana	3	44.29
7	Himachal Pradesh	3	8.55
8	Karnataka	198	1122.13
9	Kerala	1	1.66
10	Maharashtra	1	12.29
11	Mizoram	0	0.00
12	Odisha	3479	1000.07
13	Punjab	9	121.50
14	Rajasthan	5	151.81
15	Tamil Nadu	844	763.91
16	Telangana	330	972.79
17	Tripura	17	12.53
18	West Bengal	42	259.26
	<b>Total</b>	<b>5927</b>	<b>5966.61</b>

Source: NABARD

Note: There was no allocation for WIF during 2015-16

**Annex. II referred to in reply to part (c) of USQ No.2181 for 6.5.2016**

**Project Sanctioned under Food Processing Fund (FPF) as on 31<sup>st</sup> March  
2016**

(Rs.crore)

<b>S.No</b>	<b>State</b>	<b>Name of the project</b>	<b>TFO</b>	<b>Term Loan</b>
1	Gujarat	Gujarat Mega Food Park by M/s Gujarat Agro Infrastructure Mega Food Park Pvt. Ltd.	117.65	37.91
2	Bihar	M/s Pristine Mega Food Park by M/s Pristine Mega Food Park Pvt. Ltd.	122.57	46.54
3	Himachal Pradesh	Cremica Mega Food Park by M/s Cremica Food Park Pvt. Ltd.	95.55	32.94
4	Punjab	Mega Food Park by Punjab Agro Industries Corporation (PAIC)	117.61	27.12
5	Kerala	Mega Food Park by M/s Kerala Industrial Infrastructure Development Corporation (KINFRA)	119.02	28.34
6	Haryana	Mega Food Park by Haryana State Industrial Infrastructure Development Corporation (HSIIDC)	169.24	81.65
7	Madhya Pradesh	Mega Food Park by M/s Avantee MFP Pvt. Ltd., Madhya Pradesh	144.13	56.52
8	Telangana	Mega Food Park by M/s RaagaMayuri Agro Vet Pvt. Ltd., Telangana	124.15	46.89
9	Telangana	Mega Food Park by Telangana State Industrial Infrastructure Corporation (TSIIC)	109.44	29.44
10	Bihar	Mega Food Park by M/s Mums Mega Food Park Pvt. Ltd.	156.97	49.47

11	Chhattisgarh	Indus Best Mega Food Park by M/s Indus Best Mega Food Park Pvt. Ltd.	120.72	40.34
		<b>Total</b>	<b>1397.05</b>	<b>477.16</b>

Source: NABARD

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